

**HIGH COURT OF JAMMU AND KASHMIR  
(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)**

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**O R D E R**

**No:1403 Dated: 22-01-2018**

In partial modification of High Court Order No. 937/GS dated 14-10-2017, VIP Bungalow No. 01 Ved Mandir Ambphalla, Jammu is allotted in favour of Hon'ble Mr. Justice Ali Mohammad Magrey in lieu of VIP Bungalow No.12, Gandhi Nagar, Jammu.

Further, VIP House No.2, Ghulami Bagh Canal Road, Jammu shall remain in the High Court Pool till further orders.

**By Order.**

  
(Sanjay Dhar)  
Registrar General

No:55335-42/GS Dated:22-01-2018

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey for information of His Lordship.
3. Registrar Judicial, High Court of J&K, Jammu for information and n/a.
4. Director Estates, Civil Sectt. Jammu for information.
5. Deputy Director, Estates, Jammu.

...for information and with the request that, the house be furnished and all the necessary renovations/repairs required to be made in it, be carried out with immediate effect.

6. Joint Registrar(Judicial/Protocol)High Court of J&K, Jammu.
7. Chief Accounts Officer, High Court of J&K, Jammu.
8. Accounts Officer, High Court of J&K, Srinagar.  
....for information and n/a.

9. CPC / NIC

  
Registrar General